

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s).17232/2025

[Arising out of impugned final judgment and order dated 17-10-2025 in CRMP No.2506/2025 passed by the High Court of Chhatisgarh at Bilaspur]

CHAITANYA BHAGHEL

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

IA No. 273227/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 273228/2025 - EXEMPTION FROM FILING O.T.

IA No. 273996/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 273229/2025 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 17-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. N. Hariharan, Sr.Adv.  
Mr. Mayank Jain, Adv.  
Mr. Harshvardhan Parghania, Adv.  
Mr. Madhur Jain, Adv.  
Mr. Arpit Goel, Adv.  
Ms. Aakrti Dhawan, Adv.  
Mr. Nikilesh Ramachandran, AOR

For Respondent(s) Mr. Zoheb Hussain, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Samrat Goswami, Adv.  
Mr. Hitarth Raja, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Ms. Divya S Rao, Adv.  
Mr. Shyam Bhageria, Adv.  
Ms. Aakriti Mishra, Adv.  
Ms. Anushka Gupta, Adv.  
Ms. Sweety Chauhan, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 02.12.2025(NMD).

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR

